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SHRI BHUPESH GUPTA : Mr: Mariswamy, you can continue tomorrow.

MR. DEPUTY CHAIRMAN ; No, no. Mr. Bhupesh Gupta, he is finishing. In five minute he will finish.

SHRI BHUPESH GUPTA : No, Sir. On a point of Piinciple, it is 6 O'clock. *(Interruptions)* I tell you why. It is going to be released both . ..

MR. DEPUTY CHAIRMAN : By this time he would have finished. You sit down.

SHRI BHUPESH GUPTA : You kindly listen to me. Normally in Parliament when a. .

SHRI S. S. MARISWAMY : I am not here tomorrow. Why don't you sit down?

MR. DEPUTY CHAIRMAN : He is finishing in five minutes.

SHRI BHUPESH GUPTA : You have not understood my point. I am not objecting to him.

MR. DEPUTY CHAIRMAN : I have undei stood your point.

SHRI BHUPESH GUPTA : The statement is going to be released at 6 o'clock and it is but proper that it should be simultaneously released in Parliament also. It is a matter of piinciple.

MR. DEPUTY CHAIRMAN : By this time he would have finished.

SHRI BHUPESH GUPTA : You will never understand the obvious.

MR. DEPUTY CHAIRMAN : You have taken more time.- Now you sit clown.

(Interruptions)

SHRI BHUPESH GUPTA : When you say 6 O'clpck...

MR. DEPUTY CHAIRMAN : All right, Mr. Mariswamy you can continue after the statement. Mi. Surendra Pal Singh will make the statement now. SHRI BHUPESH GUPTA : On a point -of order. You kindly listen to me.

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MR, DEPUTY CHAIRMAN : According to you 6 o'clock is 6 o'clock. There is no point of order. He is making the state. . ment.

SHRI BHUPESH GUPTA : Then **you** have conceded my point.

STATEMENT BY MINISTER

RE. NEW DELHI TALKS BETWEEN THE SPECIAL REPRESENTATIVES OF INDIA AND PAKISTAN

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Mr. Deputy Chairman, Sir, as the Hcuse is Delegation led by the Special aware, а Emissary of the Prime Minister of India, Shri P. N. Haksar, visited Rawalpindi and held discussions ana Islamabad with the Pakistani Delegation led by Mr-Pakistan's Minister of Ahmed, Aziz State for Defence and Foreign Affairs from 24th to 31 s-t July, 1973. During the course of these tr. Iks questions relating to simultaneous r'.jatriaticn of the three categories of persons mentioned in the Joint Ii do-Bangladesh Declaration of April 17. 1973) were discussed in full detail. The Pakistan side acknowledged, the fact that the Joint Indo-Banj Declaration, which had separated politi cal considerations from he J t n an • issues, was a step foiward ani paved the way for an early resolution olilnt < issues. Si 11 .e progress was made in defining 11 issues and it was agreed between the two Delegations that a point bad been rea i d where further consideration by both sides was necessaiy. of this In pursuance ion, the discui d at New Delhi from 18th August, 1973 and continued till the 28th August, 1973. These discussions took place with the full knowledge of and in consultation with the Bangladesh Government.

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As a result of these talks, an agreement was signed yesteiday, the 28th August, ^J973» between the Governments of India and Pakistan. I lay on the Table of the House a copy of this Agreement.

The Agreement provides for the resolution of the humanitarian problems resulting from the conflict of 1971. The Agreement envisages the simultaneous repatriation of all Pakistani prisoners of war (except 195), the repatriation to Bangladesh of all Bengalees in Pakistan and initially a substantial number of Pakistanis now in Bangladesh to Pakistan. The time-schedule for the completion of repatriation of these three categories of persons will be worked out by India in consultation with Bangladesh and Pakistan as the case may be. It is further agreed that the Prime Ministers of Bangladesh and Pakistan or their designated representatives will thereafter meet to decide what additional number rf Pakistanis in Bangladesh may be pei mit-ted to return to Pakistan. Bangladesh has made it clear that it will participate in such a meeting only on, the basis of sovereign equality.

The immediate implementation of the solution of these humanitarian problems is without prejudice to the respective positions of the parties concerned relating to the case of 195 prisoners of war. In ! the meantime, these 195 prisoners of war j shall remain in India ana no trials shall take place during the entire pedod of repatriation. It is further agteed that .Bangladesh, India and Pakistan in a tripartite meeting will arrive at a settlement of the question of these 195 prisoners of war.

In arriving at this Agieement all three countries, Bangladesh, India and Pakistan, made constructive contributions. It is our earnest hope that this Agreement ' will be one more step towards the goal of establishing durable peace in the subcontinent.

SHRI BHUPESH GUPTA (West gengal) : Sir, we heartily welcome the

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agreement which has beeo signed. It goes to the credit of all the parties who have discussed this matter and come to this conclusion which our people, the people of Pakistan and the peaceloving countries as a whole were anxiously awaiting. In particulai, naturally on this occasion we must congratulate the Prime Minister of India, the Prime. Minister of Bangladesh and the Prime Minister of Pakistan, whose direct intervention or interest in this matter has resulted in this very beneficial and constructive approach to the pioblem and also to the conclusion of the agreement. Sir, I think it is a big step forward towords the implementation of the Simla Agreement, thereby clearing the path for a durable peace in our sub-continent. I must also, in this connection, congratulate the actual negotiators of India and Pakistan and especially Mr. P. N. Haksar who played a very useful part. He has not only played a very wise and statesmanlike role in this country, but he had also himself gone to Bangladesh for mutuaf discussion. We are very happy that one o our old friends played such a useful part: I also congratulate his counterparts who came here and played their part. Finally, before I sit down, I think here is an occasion for us to extend all out goodwill, sympathy and support to those people who are working for a durable peace in the subcontinent. This agreement, like the Simla Agreement which hud been ihe, harbinger of such measures, will inspire us. Finally, I say that those who felt that the Simla Agreement was dead should realise that the spirit of the Simla Agreement is unconquerable and shall continue to live and brighten the path of peace and progress in the sub-continent. Once again, I wish everyone good luck.

SHRI N. G. GORAY (Maharashtra) I join with others in welcoming this pact arrived at between Bangla Desh, India and Pakistan.- I must admit—when'the Simla Pact was arrived at, I did not feel enthusiastic about it. But so far as this pact is concerned, I teally feel that this is a step in the right direction and I welcome the prospect of friendship among the three countries and peace in this sub-continent.

Sir, two points are worth noting. One is that though there is no regular recognition of Bangla Desh, by implication it it very clear that Pakistan has rccognisi d Bangla Desh, and henceforward there will be bilateral talks between Bangla Desh and Pakistan.

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : Also trilateral.

SHRI N. G. GORAY : India, of course, will be there. But so far, Pakistan had always been hesitant in having direct dealings with Bangla Desh or to recognise that Bangla Desh was a separate entity. It is very clear from this pact that Bangla Desh is an entity, which is recognised by Pakistan.

I would like to congratulate particu.]arly the leaders of Bangla Desh because it is they who suffered the most, and it was in response to the popular feeling there that Sheikh Mujibur Rahman had said that they would try these people for genocide and other offences. It really adds to his glory and greatness that he has made it possible for us-all the three countries- to arrive at this settlement which really should be satisfactory to all of us. Sir, I wish to congratulate Sheikh Mujibur Rahman for the maturity that he has shown and the cooperation that he has extended to Pakistan and India from his side. Therefore, I again say that this is a step forward and I hope that many more steps will be taken in this direction and that ultimately in this sub-continent there will be peace, progress and friendship.

श्वी नवल किशोर (उत्तर प्रदेश): श्रीमन्, यह जो पाकिस्तान और हिन्दुस्तान के बीच में समझौता हुआ है, इसका मैं हार्दिक स्वागत करता हूं। शिमला एग्रीमेंट के बाद यह दूसरा बड़ा कदम उठाया है तीनों देशों ने, बंगल देश, हिन्दुस्तान और पाकिस्तान ने, हमारे इस सबकांटिनेंट में गांति स्थापना की तरफ । जैसे गोरे साहब ने कहा यह सही है कि शेख मुजीवुरहमान साहब और भी ज्यादा बधाई के पाव है; क्योंकि उन्होंने उदारता का परिचय दिया इतनी परेगानियां में से गुजरने के बाद भी । इसी वजह से यह जो समझौता हुआ वह और भी आसानी से हो सका ।

श्रीमन, इसी मौके पर मैं अपने देश की प्रचान मंत्री, बंगला देश के प्रधान मंत्री और भट्रो साहब को भी इसके लिए बचाई देना चाहता हं; क्योंकि उनका भी बहुत ही रियलि-म्टिक एप्रांच रहा जिससे यह समझौता संभव हो सका। काफी मेहनत के बाद यह समझौत। हजा है और सभी संबंधित व्यक्ति वधाई के पाव हैं। अब मैं आशा करता हं कि जिस स्प्रिट के अंतर्गत यह समझौता हुआ है, उसको आगे भी बनाये रखा जायगा और इससे जो सद-भावना उत्पन्न हुई है वह आगे भी कायम रहेगी । अभी बंगला देश को मान्यता नहीं मिली है, लेकिन मैं आशा करता हूं कि वह भी शोध ही मिलेगी। मैं समझता हं कि बंगला देग, हिन्द-स्तान और पाकिस्तान तीनों मिल कर इस सब-कांटिनेंट की सेवा करेंगे और इस सब-कांटिनेंट को गांति और समदि की तरफ आगे बढायेंगे।

SHRI LAL K. ADVANI (Delhi) : Mr Deputy Chairman, Sir, I am afraid I cannot share the exuberance of my colleague, Comrade Bhupesh Gupta. He was as exuberant even in his praise of the Simla Agreement—he has praised it even today—whereas I feel that the voice of dissent that we sounded then has come to be more valid than the words of praise that were showered on the Simla Agreement. Sir, to the extent that to-day', Agreement would resolve the humanitarian issues of the problems that we are faced with, to the extent that it would enable millions of hapless Bengalees living in Pakistan in a very pathetic plight

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to go to their homeland, or even to the extent it would enable people in Bangladesh who would like to go to the land of their choice, to go to Pakistan, it is welcome. To that extent, it is a step forward. But I would like to sound a word of caution about this exuberance. This Agreement has nothing to do whatsoever with the problems of durable peace which should really be the objective of all Indo-Pak negotiations, and in respect of which it has been our firm conviction that a piecemeal approach or an ad hoc approach is not a suitable solution to the problem-An approach should be made on a comprehensive basis and a sort of package deal, which the Prime Minister had spoken of before the Simla negotiations took place, should have been our objective. This is the first point that I want to make.

Another important point which strikes me that this Agreement is supposed to deal with the humanitarian problems arising out of the ICJJI conflict. It is somewhat intriguing to me and very ¹ distressing to me that the Government of India does not care for the humanitarian problems arising out of the conflict which should affect India most, because it concerns us directly-the problem of 60,000 refugees from Chhamb who are today homeless, who have no place to go, and the problem of about one lakh refugees from Sind who arc spread over parts c f Rajasthan and Gujarat, without a home and hearth> with a very bleak future before them. This is a humanitarian problem which arises directly from the 1971 conflict-Surprisingly the Government of India does not care for them. For the Government of India, this problem does not exist. Of course, the problem of Bengalees living in Pakistan is a humanitarian problem. The problem of Pakistanis living in Bangladesh is a humanitarian problem- The problem of POWs is a humanitarian problem. But the problem of refugees from Chhamb and Sind is also a humanitarian problem arising out of the conflict of 1971. But it figures nowhere in the talks. The

Government of India has not even tried to consider it. The Government of India might say that the solution that I suggest is not acceptable to them- But at least they should have a solution for them- And the Government of Pakistan cannot disown responsibility for whatever has happened to these 1,60,000 people.

One last point and that is, in respect of POWs. I would like to know one thing from the hon. Foreign Minister who is present here. On the question of POWs or the 195 POWs who are to be tried by Bangladesh, do we have a positive stand in that regard? Do we feel that heie is a crime against humanity that has been perpetrated by certain people and for that they should be tried? Of course, if Bangladesh decides not to try them, perhaps we might acquiesce in it. But have we taken a positive stand on this? Or do we say that we are not concerned with it, it is the entire lookloutof Bangladesh and we are not all concerned with it? Till now the impression given by Government spokesmen is that this problem does not concern us; if Bangaldesh says, "We decide to drop the matter", well and good and if they say, "We want to try them" then we have no option but to stand by them. This is the kind of helplessness that the Government is showing. which is unfortunate.

Lastly, I sincerely hope that the reference to Bangladesh's sovereignty, its sovereign status, means that we have succeeded in securing from Pakistan a commitment that tomorrow, if not today it is going to recognise Bangladesh and it will enable Bangladesh to participate in all further negotiations as an equal partner. Thank you.

SHRI S. S. MARISWAMY (Tamil Nadu) : Sir, while associating myself and my Party with the sentiments expressed by my colleague, except of course Mr. Advani, I congratulate our Government and also the Government of Pakistan and

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[Shri S. S. Marisvvamy.]

the Government of Bangladesh for having arrived at such a historic agreement. This ^Js a right step in the right direction. The people who fought for the independence of this country are still alive. Before the time is over, we must see that a cordia' atmosphere of good neighbourliness is developed between our country and Pakistan as we find in the good neighbourliness between America and Canada. If we go to Niagara Falls, on one side is America and on the other side is the Canada border. By paying ten cents one can walk nto the Canadian side and so also one can come to the American side. That type of relationship should prevail bet. ween our country and Pakistan. A day should come when a man born in India can walk through Wagah and reach Karachi or whatever place that is there °" the other side. I think our Prime Mmister and the Prime Minister of Pakistan, both of them, as some writer said recently, hail from aristocratic families. Both of them had foreign education. And so far as our Madam is concerned, I know for certain that she has got a liberal outlook. She is a liberal in the sense in which a liberal is known political gimmicks, in England, but for they may cal¹ socialism etc., with which I am not concerned. But she had done wonderful thing in having brought about this accord. While applauding our Prime Minis" ter, the Prime Minister of Pakistan and Sheikh Mujibur Kehman, I must also pay our tribute to some of the people who worked very hard to bring about this result. My friend, Mr. Bhupesh Gupta said that Mr. Haksar had played a very good role. When we give a feather in his cap, we must not fail to give another feather in the tirrban of our Foreign Minister who also was indefatigable in his about this accord. efforts in bringing Thank you.

SHRI K. C. PANDA (Orissa) : Sir, my Party stands for amity and good friend-

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liness between the nations of this sub" continent and I, on behalf of my Party and on my own behalf, welcome the agreement reached yesterday and hope that the humanitarian problems that have been solved will lead to the solution of other problems, smaller or bigger, between the countries of this sub-continent. Thank you.

SHRI SALIL KUMAR GANGULI (West Bengal) : Sir, I welcome this agreement and congratulate the architects of this agreement, particularly the Foreign Minister and his team who are here and I am happy at the outcome and I hope this will lead to a lasting peace in the sub-continent.

श्री श्याम लाल यादव (उत्तर प्रदेश) मान्यवर, जहां तक समझौता हुआ है तो मुझे आशा है कि जो उद्देश्य लेकर वह हुआ है उसकी पूर्ति हो सकेगी और उद्देश्य, मान्यवर, यही है कि भारत और पाकिस्तान में सद्भावना हो, जिसके फलस्वरूप दोनों देशों में मुक्त आवा-गमन हो सके और निर्वाध रूप से व्यापार हो सके, जिससे कि एक स्थायी शान्ति हो सके।

इस समझौते का विवरण तो, मान्यवर' प्राप्त नहीं हो सका है और केवल एक बात में मन्नी जी से जानना चाहूंगा कि बंगला देश से जो पाकिस्तानी वापस जाने को हैं पाकिस्तान उसमें वह मुसलमान जिनको बिहारी मुसलमान के नाम से पुकारा जाता है और जिनका बंगला देग से योड़ा मतभेद रहा है वहां पर जिस तरह की स्थिति थी, उसमें तो उनके सम्बन्ध में क्या व्यवस्था इसमें रखी गई है ? आया वह पाकि-स्तान वापस जायेंगे या क्या होंगे ? क्योंकि उसका बहुत व्यापक असर है और बहुत चिन्ता है ।

को महावीर प्रसाव शुक्ल (उत्तर प्रदेश) : मान्यवर, मैं इस अवसर पर अपनी प्रधान मंत्री को सर्वप्रयम बधाई देना चाहता हूं, जिन्होंने युद्ध में विजय प्राप्त करने के बाद इस भार-तीय उपमहाद्वीप में शान्ति पर विजय-प्राप्त

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करने के लिये कदम बढाया है और उसमें यह दसरी कामधाबी उन्होंने प्राप्त की है । वास्तव में मेरा ऐसा विश्वास है, वह ऐतिहासिक रोल जो हमारी स्वाधीनता के पूर्व नेताओं ने प्राप्त करने में सफलता नहीं प्राप्त की, वह उत्तर-दायित्व हमारी प्रधान मंत्री के ऊपर पड़ा है और उनकी उन कामयावियों से हमें यह विश्वास है कि इस उपमहाद्वीप में वह सपना साकार हो सकेगा कि ये तीनों देश-भारत, बांगला देश और पाकिस्तान-एक ही उपमहाद्वीप में आपस में मिल कर शांति से रहने का संकल्प करेंगे और इन तीनों देशों की गरीब अनता की जो आवश्यकता है उसकी ओर, इन तीन देशों के जो आज के नेतागण है, शेख मजीवरहमान, श्रीमती इन्दिरा गांधी और श्री भुटटो जिनको अपने-अपने देश की जनता का पूर्ण समर्थन और बल प्राप्त है -- वे जनता के उस बल को लेकर इस उपमहाद्वीप में स्वायी शांति की स्वापना की ओर और जागे बढेंगें और इस देश पर बद-नजरें रखने वाले जो दूसरे लोग है उनको अलग करने में कामयाब होंगे । मेरा पुरा विश्वास है कि यह जो समझौता हजा है, यह इतिहास का एक नया पन्ना जुड़ा है हमारे देश में उस बंगला देश की स्थापना के बाद और आगे हमारे जो कदम होंगे वे और भी हमको एक दूसरे के नज-दीक लाएंगे और जाति की तरफ लै जाएंगे, साब ही तीनों देशों के संयक्त विकास की ओर कदम बहाने की ओर ले जाएंगे ताकि इस उप-महाद्वीप में अंग्रेजों के मासन से मुक्ती के बाद का जो सपना था, वह साकार हो सके ।

SHRI BABUBHAI M. CHINAI (Maharashtra) : Sir, I was a little unhappy and distressed to listen to m> freind, Mr. Advani, on such a happy occasion- When we have been able to iron out differences among the three countries, we heard a voice of dissent. It was in Simla when the talks were failing that our Prime Minister intervened and there was an understanding. OH this occasion also from whatever reports we have read, if they are true, and I am sure thay are true, when we were "at a standstill, our Prime Minister intervened and negotiations continued and ended on such a happy note. Therefore While no doubt the cooperation of the Piime Ministers of Pakistan and Bangla Desh was there. I must say that the astute political wifdom which our Prime Minister showed, has brought about this happy ending, and I congratulate all of them.

DR. VIDYA PRAKASH DUTT (No-

आं सीताराम केसरी (बिहार): उपसभा-पति जी, इनिया में शांति बनाए रखने के लिये एक बहत चडा बनियादी कदम हमारी सरकार ने, बांगला,देश की सरकार ने और पाकिस्तान की सरकारने उठाया है। इसलिए ऐसे समय में जब कि इस उपमहादीय में गोति की नितांत आवश्यकता थी. उस आवश्यकता को पूर्ण करने के लिए जो यह समझोला हुआ है उसमें हमारा सिद्धांत भी पूर्ण रूप से विकसित हुआ है। आज से 25 साल पहले इसी सिद्धान्त के लिए महात्मा गांधी ने अनुशन किया था । आप सब को मालम होगा, उस सिद्धान्त को जो मूर्त रूप दिया इन्दिरा जी ने अपने नेतृत्व में और मिस्टर हक्सर की वोदिक विचार धारा ने और उनके अवक परिश्रम ने, इसके लिए मैं उनको बधाई देते हए, में शेख मुजीव्ररहमन को भी वधाई देता हं कि उन्होंने भी इस ओर फौलादी मदम उठाया और मिस्टर भट्टो ने भी फौलाबी कदम उठाया ।

इन शब्दों के साथ में इस संधि का, समझौते का हादिक स्वागत करता है।

minated') : Mr. Deputy Chairman, I join my distinguished colleagues in welcominj this Agreement. I also join them in offering my felicitations to the Prime Ministei to her indefatigable and preserving Foreign Minister, to all her other colleague! and also to our chief negotiator, Mr P. N- Hak;ar, whose dynamism and per sistpnee have borne fruit. I think all o. us are agreed that all the sides to thes negotiations, especially Sheikh Mujibu Rahman, Bang la Desh and also th

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[Dr. Vidya Pr_akash Dutt] Pakistani negotiators have shown good *ense and a very emotional issue has been resolved creating conditions for further *egot,_{atlons} for promoting the process that the Simla Agreement had initiated. *M* "us connection I would just like to mention very briefly.

MR. DEPUTY CHAIRMAN: No, you "nnot take too much time.

/ DR. VIDYA PRAKASH DUTT : I am only taking just one minute.

MR. DEPUTY CHAIRMAN: After one minute, I -wil! stop you.

DR- VIDYA PRAKASH DUTT • I wajiut ending. All I would like to say'is that we must remember-I have had the occasion to mention this before, but I would underline It-shatinthe last Sfars m this country there has been a h tone struggle for the ending of for the ZZ of the ending of for the ZZ of the ending of the settlement of the ^rs of this sub-continent by the people of this country themselves. Simla agree-^nt was the first step in that connection and this agreement carries that struggle we have

Finally, the people of the three coun-Jries Bangla Desh, India and Pakistan-Have the same problem -massive poverty-and they are partners in the same struggle r the establishment of a democratic secular, progressive and socialist society and I am sure that in the coming few years they wiH continueto come closer together.

SARDAR SWARAN SINGH: Mr. Deputy Chairman, I am overwhelmed by the sentiments expressed by the leaders of the various parties in this august House and tins is the greatest encouragement or all those who have worked hard to i<ng about this agreement and this also ! a SOurce of &"at satisfaction that the country s mind is i_n favour of the establish, ment of durable $pe_ace i_n$ the Indian subcontinent. There could not be a clearer Proof of the desire of the'Indian people w live m good neighbourly and friendly relations with our neighbour, Pakistan and I am grateful for all these.

I am thankful to Shri Bhupesh Gupta who not only supported this agreement, but also reminded us that the Simla Agreement which provides a good basis for development of friendly relations between the three countries in the subcontinent is $_{a}$ document and agreement which provides the basis for further cooperation and we should do everything possible to implement the remaining clauses of that agreement.

Shri Goray .was good enough to notice the positive features of this agreement and I am sure that the whole House will be with him when he expressed the sentiment that congratulations should be conveyed .to the Prime Minister of BanglaDesh for the great foresight and wisdom shown by him at this point of time, as he has been saying, in giving a new shape and new strength to the friendly country, Bangla Desh.

Shri Nawal Kishore, my friend opposite, who is usually constructive, has added another dimension to his generally constructive approach and I am grateful to him.

Shri Mariswamy and Shri Panda, representing DMK and Swatantra Party respectively, have both welcomed the agreement as providing a basis for establishment of further friendly relation! between the countries in the sub-continent.

Shri Ganguli representing CPI(M) has also welcomed the agreement. Shri Yadav representing BKD did raise a query for which the answer is in the statement read out by my colleague and when he studies the agreement he will find the reply to this. I have placed copies of this agreement in the Notice Box. I will request hon. Members to collect copies.

This is mentioned in the statement also wherein it is mentioned that it is further agreed that the Prime Minister of Bangla Desh or their designated representatives will thereafter meet to decide what th^e additional number of Pakistanis in Bangla Desh may be permitted to return to Pakistan and before that also it is mentioned that initially a substantial number of Pakistanis now in Bangla Desh will b_e repatriate to Pakistan. So, this is provided for in the agreement and briefly referred to in the statement also.

Sir, my colleagues from our own party, senior colleagues like Shuklaji and Kesriji and Dr. V. P. Dutt, have given cogent reasons in support of the agreement arrived at and I am grateful to them.

 Shri Babubhai Ghinai apart from welcoming it, has also noted the little note of dissent that the Jana Sangh leader Shri Advani, thought it fit to register I agree with him that perhaps this was ar occasion when this could be avoided particularly when he has supported the agreement itself insofar as it settles the humanitarian issues and provides for the repatriation of ali the three categories back to their own countries. While he has supported this solution of the humanitarian problem, Sir. he thought it fit. however, to register his dissent, not on this agreement but on something which took place earlier. We know that they were not happy Agreement was concluded when the Simla and by that I mean the Jana Sangh and its leaders, and the con" elusion of this agreement, if anything, is Something which clearly shows that the Simla Agreement was a good provided agreement which the basis for the future relationship between the two countries, namely, that they resolve that all the matters between the two nations will be settled by mutual agreement and discussions and also peacefully and this agree-

ment is the whole basis of relationship between the two countries. The fact that in spite of all the difficulties and in spite of all the set backs in the process of negotiation the two sides had agreed that they will settle all problems between the two countries peacefully and by mutual agreement, it a matter of great satisfaction to us. It is also a matter of great satisfaction to us that notwithstanding the differences and notwithstanding the difficulties, none of the three parties gave up the hope but continued the discussions and, what is very important, without involving any outside power, friendly or unfriendly, were able to arrive at an agreement which is accepted by all the three countries and this is not a small achievement. When something is accepted by Indian, by Pakistan and by Bangla Desh, it passes my comprehension as to why it is not acceptable and it is not satisfactory to the great Jana Sangh leader.

I cannot with all the objectivity which I am $capabl_e$ of showing, find any reason whatsoever for disagreement on something on which all the parties concerned have agreed. So, it is amazing and it passes my comprehension that there should be a voice of disagreement.

he has mentioned the problem of the Sir displaced persons from Chamb and from Sind. He will readily agree that his own party is not in favour of the ty: agreement which we could negotiate, for instance, with Pakistan. I will be quite, frank. What can be the basis of negotiation. That the Sindhis should go back to those areas. That the persons who have been displaced from Sind should go back o those territories. I am not sure whether thejana Sangh is supporting that. In all the time they are asking us to straightaway absorb all these persons in our so-. cicty and treat them as belonging to our society and if that is the attitude, what is to with Pakistan? he negotiated lean understand- if the stand of his party was that we should insist, as I believe we should, that Pakistan should creat con.¹ ditions so that these people can return

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[Sardar Swaran Singh]

there in safety and in honour, well, I might have said that this was perhaps »omething which could be arguable.

But if his approach is accepted, there is nothing.

SHRI LAL K. ADVANI : It is their responsibility...

SARDAR SWARAN SINGH : But you are not in favour of insisting that they ihould take these people....

SHRI LAL K. ADVANI : Not forcing .hem back. But the cost that we have to incur it is their responsibility to bear....

SARDAR SWARAN SINGH : The hon. Jan Sangh leader has been taken by surprise by the terms of the agreement and _also by the spontaneous support and esponse from others.

SHRI LAL K. ADVANI :The same thing happened in Simla also.

SARDAR SWARAN SINGH : I have lyrnwthy for his party, because he is th_R Jc ider and President of Jan Sangh, for the splendid isolation in which Jan Sangh finds itself. I would still appeal to him tha¹ he should not create these castless of isolation around him. We are prepared t^o win his cooperation also....

SHRI BHUPESH GUPTA : The Simla ,pirit upsets him. What can you do...? (Interruptions) ■

SARDAR SWARAN SINGH : There, fore, 1 have nothing more to say, except to thank the House. I will end by sa>ing that in this respect the leader of the Pakistan elegation and their Minister of State for Foreign Affairs and Defence, Mr Aziz Ahmed, and his other colleagues de" »erve our appreciation and our congratu. lations for persistently trying to find a solution. I am fully conscious of the many problems and many difficulties that arose. But as laid d<Jwn in the Simla Agreement!

Minister

both sides had agreed to set^{tJ}c whereby differences bilaterally. It was possible to arrive at an agreement. I would als° l;ke to say that without the ready ins tructioirs which we always got speedily from the Government of Bangla Desh and 'n which the Foreign Minister of Bangla Desh, Mr. Kf.mal Kussain, took personal interest, it would not have been possible for us to pursue these negotiations. Let us not forget that this was, from the very nature of negotiations, one of the most difficult that I have ever come across during my long experience in international negotiations. Here we were negotiating an agreement which should be acceptable to Bangla Desh. And we know the stand of Bangla Desh, which we fully appreciate that they are not prepared to discuss anything unless they are recognized by Pakistan. So it was an act of great foresight when this question was kept aside, was scuttled, and an effort was made iu the joint declaration made by India and Pakistan to arrive at a satisfactory solution of the humanitarian problem. And I would say that if it is carefully examined, the I public stand taken in the joint declaration, which was has been I amply vindicated, because all the essentials I of that have been accepted, thanks to the I verv laborious negotiations carried on by ' our team led by Mr. Haksar, who devoted']ong hours and then he spent time in briefing us and taking instructions from us and also keeping Bangla Desh all the time informed and in getting instructions from them. So I would like to say that the per" sons directly concerned belonging to al the three countries, Bangla Desh, India and Pakistan—I have mentioned them in the alphabetical order-deserve our congra. tulations and nigh appreciation. It was easy to aigue a case wnen a third person has to decide; you can argue in an extreme manner. But to settle something is di" fferent from arguing. And there were occasions when we took the attitude that having heard the argument who will decide. We had to decide and it was in

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that spirit that every body thought that they are not to argue, not to talk, but to decide things. This was the basis which provided us the happ> oppoitunity when such a difficult, hign'y emotional issue has been s?tisfaetorily settled to the entir^e satisfaction of all the three countries.

I would appeal that this unity which has been demonstrated here, should become our cardinal principle so tha' there is satis facion amongst the people of Bangladesh and Pakistan that the great Indian people with democratic and peaceful traditions and their distinguished representatives are in favour of friendship in this sub-continent, that they are desi" rbus of leaving behind them the age of confrontation and conflict and that they want so live as good neighbours in peace 1 so that we might be able to progress. Thank you very much.

THE INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL, *ig-is*— *Contd.*

'MR. DEPUTY CHAIRMAN : Yes Mr. Mariswamy, you can finish your speech.

SHRI S. S. MARISWAMY : The difficulty in speaking extiempore is that we do not know where we were when interrupted. I was enumerating the delays that an entrepreneur has to encounter. For a capital goods licence, it takes one year. With, foreign collaboration, it takes another year. Then if you want the capital goods to be imported, you send the application to the Capital Goods Committee and there it takes 390 days either to approve or to disapprove the application. The funniest thing is that in the Capital Goods Committee, the Chief Controller of In-ports and Exports is also a Member ?.nd it takes 50 days to communicate a decision from one office to another office, i.e. to communicate a decision of the Capital Goods Committee to the Chief Controller. This is according to the study made by his own Department. There are unimaginable things. The Minister should apply his mind to see that this sort of

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avoidable delay does not take place. It is not that the Minister is incapable of doing this. I know his dynamism. He is an intelligent Minister. He is a dynamic person and if he makes up his mind, he can bring about a revolutionary change in the entire setup. But, unfortunately, the present trend of the Ministers is that they do not devote enough time to the word which they are entrusted with. They have their extra-curricular activities. I would appeal to the Minister in charge of Industrial Development to see that he spends all the available time in his Department so that the delays are eliminated-

I quote a small incident. I was in Singapore in 1970. There was a party to which I was invited. Our the then High Commissi, oner, Shri Prcm Bhatia, was also one of the invitees. A young man of 25 or 28 years, an Indian settled in America and employed in an American Engineering firm, was also invited. Shri Prem Bhatia introduced mc to that gentleman. I asked him about his experiences in Singapore in getting an industrial licence there. This young man had arrived on Thursday morning at about 10 O' clock or so. He wrote to the Industries Minister there asking him to give him permission to study whether the off-shore area of Singapore had got oil under the sea. He belonged to some engineering firm-1 haveforgotten the name of that firm- They had devised all the machines whereby to find out whether there is oil below the sea near the shore. He sent his application on Thursday afternoon. The application reached the Minister on Friday. They don't work on Saturdays and Sundays. The Minister saw that application and he was very much impressed with the way in which the was written. The applicant had written :

"We will do the exploration at our own cost. If we find oil we will pay

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